

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 216 OF 2016 &  
IA NO. 466 OF 2016**

**Dated: 4<sup>th</sup> November, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of :**

**M/s Maharashtra Natural Gas Ltd. ...Appellant(s)  
Vs.  
Petroleum & Natural Gas Regulatory Board ...Respondent(s)**

Counsel for the Appellant(s) : Mr. K.K. Rai, Sr. Adv.  
Mr. S.K. Pandey

Counsel for the Respondent(s) : Ms. Aparna Vohra  
Mr. Prashant Bezboruah for R-1

**ORDER**

Learned counsel for the appellant seeks two weeks time to file rejoinder. He may file the same on or before 21.11.2016 after serving copy on the other side.

List the matter for hearing on **16.12.2016.**

**(B.N. Talukdar)  
Technical Member (P&NG)**

**(Justice Ranjana P. Desai)  
Chairperson**

Ts/vg